

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1489
TO BE ANSWERED ON 12.02.2019**

WORKING CONDITIONS OF SANITATION WORKERS

1489. SHRI VINCENT H. PALA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps taken by the Government for formalisation of the informal sector of sanitation workers;
- (b) whether the Government is collecting data regarding the number of sanitation workers and the ones working in high risk conditions; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): Sanitation is a State subject and the sanitation workers are engaged by the local bodies either directly or through contractors. Accordingly, recruitment of sanitation workers is regulated by the concerned State Government.
- (b) to (c): There is no such proposal for the reasons mentioned above.
